NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1325/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE PARTIES:

Shree Sai Industries Pvt. Ltd.

V/s.

Hi-tech Engineering Corporation India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

NAME DESIGNATION

Neeran B Merchan

1. alw / Show Alriga Advocate

1. M/s hakodos V For Pelitioner

Madfankon Chaitenya Nepter Adv. Je Respondent el

<u>ORDER</u>

CP No.1325/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 13.2.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)